

Central Administrative Tribunal
Principal Bench

O.A. No. 1676/97
M.A. No. 1702/97

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Shri R.K. Ahooja, Member (A)

New Delhi, this the 2nd day of March, 1998

Shri Lal Singh Duftry
MES 460174 GE(North)
Meerut Cantt.
Meerut (UP).
at present E-Z Sidhartha Basti
P.O. Jangpura
New Delhi - 110 014.

... Applicant

(By Shri R. Santhanam, Advocate)

vs.

1. Union of India through
Secretary, Ministry of Defence
South Block,
New Delhi)

2. The Garrison Engineer (North)
Meerut Cantt. Meerut (UP).

3. The Garrison Engineer (Project)
Meerut Cantt.
Meerut (UP).

... Respondents

(Mrs. P.K. Gupta, through Shri Harvir Singh, Advocate)

O R D E R (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

By this OA the applicant wants quashing of the transfer order dated 29.7.1993 and further he wants a direction to the respondents to reinstate him as Duftry in GE(North), Meerut Cantt.

2. The application is palpably barred by time.
Therefore it is hereby dismissed. No costs.


(K.M. Agarwal)
Chairman


(R.K. Ahooja)
Member (A)

/rao/